

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW**DELHI**

M.A. NO. 90/2023 & 94/2023

IN

ORIGINAL APPLICATION NO. 774 OF 2022**IN THE MATTER OF:**

Gaurav Garg ...Applicant

Versus

Union of India & Ors. ...Respondents

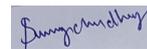
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| S. No. | Particulars | Page Nos. |
|--------|---|-----------|
| 1. | Affidavit on behalf of the Respondent No.8/ Project Proponent in compliance of directions issued vide order dated 25.08.2025 passed by this Hon'ble Tribunal alongwith Affidavit. | 1-10 |
| 2. | Proof of Service | 11 |

New Delhi.

Dated: 11.10.2025

Filed by ,



(Sunny Choudhary)

Advocate

S-222, Greater Kailash-I, New Delhi-110048.

**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW
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IN

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IN THE MATTER OF:

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AFFIDAVIT ON BEHALF OF RESPONDENT NO. 8/ PROJECT
PROPONENT IN COMPLIANCE OF ORDER DATED 25.08.2025
OF THIS HON'BLE TRIBUNAL.

MOST RESPECTFULLY SHOWETH:-

1. That, the addresses of the answering Respondent is given above for the service of notices of this Affidavit and that of his representative(s).

2. That the address of the respondents are given above for service of the notices of the Response.

3. That, that present Affidavit is being filed in compliance of the order dated 25.08.2025 passed by this Hon'ble Tribunal in M.A. No. 90/2023 & 94/2023, whereby, this Hon'ble Court has issued following directions :-

“6. Respondent no. 8 is directed to file its affidavit regarding (i) number of HCFs and veterinary facilities operating in each of the Districts covered by it, (ii) number of HCFs and veterinary facilities with which agreement has been entered into by respondent no. 8, (iii) number of HCFs and veterinary facilities which are not covered by respondent no. 8 in said Districts, (iv) quantity of bio-medical waste generated in said Districts, (v) capacity of respondent no. 8 for treatment and disposal of bio-medical waste and (vi) quantity of bio medical waste treated/disposed of by respondent no. 8.

7. Affidavits as directed above may be filed by respondents no. 2, 4, 5 and 8 at least three days before the next date of hearing fixed.”

4. That, in respect of the point no. 6 of the above said order, as per the available official records, the details of (i) number of HCFs (Private and Government) and veterinary facilities operating in each of the Districts covered by the CBWTF are as under:-

Yellow Waste Consists- Human Anatomical Waste, Animal Anatomical Waste, Soiled Waste, Expired or Discarded Medicines, Chemical Waste, Discarded linen, mattresses, beddings contaminated with blood or body fluid, Microbiology, Biotechnology and other clinical laboratory waste.

Red Waste Consists - Contaminated Waste (Recyclable) Wastes generated from disposable items such as tubing, bottles, intravenous tubes and sets, catheters, urine bags, syringes (without needles and fixed needle syringes).

Blue Waste Consists – Glassware: Broken or discarded and contaminated glass including medicine vials and ampoules except those contaminated with cytotoxic wastes, Metallic Body Implants.

White Waste Consists - Waste sharps including Metals- Needles, syringes with fixed needles, needles from needle tip cutter or burner, scalpels, blades, or any other contaminated sharp object.

(a) Private Health Care Facilities Summary:-

| S.No. | Districts | No. of HCF's | Yellow (in Kgs) | Red (in Kgs) | Blue (in Kgs) | White (in Kgs) | Total Wt (in Kg/Month) |
|-----------------------------|-------------------|--------------|-----------------|-----------------|----------------|----------------|------------------------|
| 1 | Gautam Budh Nagar | 1289 | 33683.79 | 25223.06 | 6420.40 | 1137.23 | 66464.49 |
| 2 | Hapur | 26 | 707.50 | 407.00 | 229.00 | 51.00 | 1394.50 |
| 3 | Ghaziabad | 1274 | 15830.24 | 2818.60 | 560.25 | 161.90 | 19370.99 |
| 4 | Bulandshahr | 618 | 11284.54 | 572.19 | 151.83 | 24.03 | 12032.59 |
| 5 | Saharanpur | 475 | 3982.24 | 125.03 | 25.27 | 11.87 | 4144.41 |
| 6 | Meerut | 267 | 9754.39 | 5346.83 | 1235.91 | 103.40 | 16440.52 |
| 7 | Baghpat | 219 | 2577.51 | 20.50 | 4.00 | 0.00 | 2602.01 |
| 8 | Muzaffarnagar | 254 | 2804.80 | 16.00 | 6.50 | 0.00 | 2827.30 |
| 9 | Shamli | 139 | 5075.16 | 1.10 | 2.20 | 0.00 | 5078.46 |
| 10 | Bijnor | 286 | 2773.65 | 628.77 | 105.84 | 5.64 | 3513.90 |
| Grand Total | | 4847 | 88473.81 | 35159.08 | 8741.20 | 1495.07 | 133869.16 |
| Total Wt (in Kg/Day) | | | 2949.13 | 1171.97 | 291.37 | 49.84 | 4462.31 |

(b) Veterinary Health Care Facilities Summary:

| S.No. | Districts | No. of HCF's | Yellow (in Kgs) | Red (in Kgs) | Blue (in Kgs) | White (in Kgs) | Total Wt (in Kg/Month) |
|-----------------------------|-----------|--------------|-----------------|--------------|---------------|----------------|------------------------|
| 1 | Shamli | 27 | 58.20 | 0.00 | 0.00 | 0.00 | 58.20 |
| Grand Total | | 27 | 58.20 | 0.00 | 0.00 | 0.00 | 58.20 |
| Total Wt (in Kg/Day) | | | 1.94 | 0.00 | 0.00 | 0.00 | 1.94 |

(c) Govt. Health Care Facilities Summary:-

| S.No. | Districts | No. of HCF's | Yellow (in Kgs) | Red (in Kgs) | Blue (in Kgs) | White (in Kgs) | Total Wt (in Kg/Month) |
|-------|-----------|--------------|-----------------|--------------|---------------|----------------|------------------------|
|-------|-----------|--------------|-----------------|--------------|---------------|----------------|------------------------|

| | | | | | | | |
|---------------------------------|---------------|------------|-----------------|----------------|---------------|--------------|-----------------|
| 1 | Ghaziabad | 1 | 783.00 | 926.00 | 195.00 | 16.00 | 1920.00 |
| 2 | Meerut | 41 | 4797.90 | 337.48 | 24.52 | 10.70 | 5170.60 |
| 3 | Muzaffarnagar | 42 | 3191.30 | 297.70 | 48.70 | 7.60 | 3545.30 |
| 4 | Shamli | 36 | 3076.90 | 0.00 | 0.00 | 0.00 | 3076.90 |
| Grand Total | | 120 | 11849.10 | 1561.18 | 268.22 | 34.30 | 13712.80 |
| Total Wt (in Kg/Day) | | | 394.97 | 52.04 | 8.94 | 1.14 | 457.09 |

(d) Private+ Veterinary + Govt. Health Care Facilities Summary

| S.No. | Districts | No. of HCF's | Yellow (in Kgs) | Red (in Kgs) | Blue (in Kgs) | White (in Kgs) | Total Wt (in Kg/Month) |
|---------------------------------|-------------------|--------------|------------------|-----------------|----------------|----------------|------------------------|
| 1 | Gautam Budh Nagar | 1289 | 33683.794 | 25223.06 | 6420.4 | 1137.23 | 66464.49 |
| 2 | Hapur | 26 | 707.5 | 407 | 229 | 51 | 1394.50 |
| 3 | Ghaziabad | 1275 | 16613.24 | 3744.6 | 755.25 | 177.9 | 21290.99 |
| 4 | Bulandshahr | 618 | 11284.54 | 572.19 | 151.83 | 24.03 | 12032.59 |
| 5 | Saharanpur | 475 | 3982.235 | 125.03 | 25.27 | 11.87 | 4144.41 |
| 6 | Meerut | 308 | 14552.285 | 5684.305 | 1260.43 | 114.1 | 21611.12 |
| 7 | Baghpat | 219 | 2577.51 | 20.5 | 4 | 0 | 2602.01 |
| 8 | Muzaffarnagar | 296 | 5996.1 | 313.7 | 55.2 | 7.6 | 6372.60 |
| 9 | Shamli | 202 | 8210.26 | 1.1 | 2.2 | 0 | 8213.56 |
| 10 | Bijnor | 286 | 2773.65 | 628.77 | 105.84 | 5.64 | 3513.90 |
| Grand Total | | 4994 | 100381.11 | 36720.26 | 9009.42 | 1529.37 | 147640.16 |
| Total Wt (in Kg/Day) | | | 3346.04 | 1224.01 | 300.31 | 50.98 | 4921.34 |

5. Respondent No. 8 has entered into Agreement with Clients

(HCFs) in respect of (a) (b) & (c) as above.

6. So far as the question of number of HCFs and veterinary facilities which are not covered by respondent no. 8 in said Districts is concerned, in this regard, the Respondent is having

no information, and only concerned Authority (UPPCB) will be able to provide correct details (Two more CBWTFs are operating in the Area and providing BMWM services to both Private & Public Health Care Facilities).

7. That, in respect of clause (iv) quantity of bio-medical waste generated in said Districts, it is submitted that the details regarding the bio-medical generated in each districts, have been given in aforementioned paragraph

8. That, in respect to capacity of respondent no. 8 for treatment and disposal of bio-medical waste and quantity of bio medical waste treated/disposed of by respondent no. 8, it is submitted that the total Bio-Medical Waste Treatment Capacity of CBWTF (in Kg/ Per day) is as under :

Incineration : 6000 (Kgs/ Day)

Autoclave : 5400 (Kgs/ Day)

Other treatment and disposal Shredder : 5400 (Kgs./Day)

9. Therefore, the present Affidavit is being filed for appropriate orders in the interest of justice.

PRAYER

It is, therefore, most respectfully prayed to this Hon'ble Tribunal that kindly:-

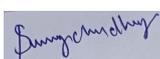
- (i) Take on record and allow the Affidavit filed on behalf of the Respondent No.8/ Project Proponent in compliance of order dated 25.08.2025 passed by this Hon'ble Tribunal;
- (ii) To pass such other order (s) as this Hon'ble Tribunal deem fit and proper in the facts and circumstances of present case.


Applicant

Delhi

Dated : 11.10.2025

Through,


(SUNNY CHOUDHARY)
Advocate

VERIFICATION

I, Rahul, S/o Sh. Anup Singh, Aged about 28 Years, working as Manager (Operations), Address RZ-27A, M-Block, Dharam Pura, Najafgarh, South West Delhi-110043, do hereby verify that the contents of paras .1.. to 8.. are true to my personal knowledge and

paras ...¹ to⁴.. believed to be true on legal advice and that I have not suppressed any material fact:

Date: 11.10.2025

Place: New Delhi

For Synergy Waste Management (P) Ltd.



Applicant

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

M.A. NO. OF 2024

IN

M.A. NO. 90 OF 2023 & 94 OF 2023

IN

ORIGINAL APPLICATION NO. 774 OF 2022

IN THE MATTER OF:

Gaurav Garg

...Applicant

Versus

Union of India & Ors.

...Respondents

AFFIDAVIT

I, Rahul, S/o Sh. Anup Singh, Aged about 28 Years, working as Manager (Operations), Address : RZ-27A, M-Block, Dharam Pura, Najafgarh, South West Delhi-110043 do hereby solemnly affirm and declare as under:

1. That I am the Officer-in-Charge duly authorized on behalf of the Appellant/Company in the above mentioned case and well conversant with the facts and circumstances of the case as such I am competent to swear this affidavit.
2. That, the accompanying Compliance Affidavit on behalf of Respondent No.8/ Project Proponent has been drafted on my



instructions and the contents thereof are true and correct to the best of my knowledge and belief.

3. That, the contents of this affidavit are true and correct to the best of my knowledge and nothing material has been concealed therefrom.
4. That, the annexures / documents filed herewith are true copies of their respective originals.

DEPONENT

VERIFICATION

Verified at New Delhi, on this 11th day of October, 2025 that the contents in the aforesaid affidavit are true and correct to the best of my knowledge and belief.

DEPONENT



ATTESTED

NOTARY PUBLIC DELHI

11 OCT 2025



sunny choudhary <advsunncoudharysc@gmail.com>

**SERVICE OF COMPLIANCE AFFIDAVIT OF BEHALF OF THE RESPONDENT NO.8
IN M.A. NO. 90/2023 AND 94/2023 IN O.A. NO. 774/2022 GAURAV GARD VERSUS
UNION OF INDIA & ORS.**

1 message

sunny choudhary <advsunncoudharysc@gmail.com>

Sun, Oct 12, 2025 at 12:36 PM

To: "gouravgarg2022@gmail.com" <gouravgarg2022@gmail.com>, advpriyankaswami@hmail.com

Sir

SERVICE OF COMPLIANCE AFFIDAVIT OF BEHALF OF THE RESPONDENT NO.8 IN M.A. NO. 90/2023 AND
94/2023 IN O.A. NO. 774/2022 GAURAV GARD VERSUS UNION OF INDIA & ORS.

WITH REGARDS

SUNNY CHOUDHARY
ADVOCATE FOR THE RESPONDENT NO. 8
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